GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:1261
ANSWERED ON:29.11.2011
PROMOTION OF INTEGRATED PEST MANAGEMENT
Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has taken major steps towards restructured Promotion of Integrated Pest Management, Locust Control and Research and Training in Plant Protection and effective implementation of the Insecticides Act;
- (b) if so, the details thereof;
- (c) the details of the centres promoting integrated pest management in the country, State-wise;
- (d) whether the Government proposes to set up additional such centres in the country;
- (e) if so, the details thereof alongwith the details of such centres set up during the 11th Plan so far, State-wise;
- (f) the details of the funds allocated for plant protection in the current Five Year Plan and the details of funds utilised so far, State-wise; and
- (g) the number of farmers trained in such centres during the said period, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a) & (b): The Central Government is promoting Integrated Pest Management

(IPM), undertaking Locust Control and Research and implementation of the Insecticides Act, 1968 under the scheme "Strengthening and Modernization of Pest Management Approach in India". IPM related activities are implemented through 31 Central Integrated Pest Management Centres (CIPMCs) established in 28 States and one Union Territory. Locust Warning Organization has been implementing locust surveillance system and is monitoring and controlling desert locust over 2.00 lakh sq km in Scheduled Desert Area in Rajasthan and Gujarat and parts of Haryana.

Pesticides are regulated under comprehensive legislation, namely, Insecticides Act, 1968 (the Act) and Insecticides Rules, 1971 (the Rules). Pesticides are registered by a Registration Committee (RC) constituted under section 5 of the Act. A Central Insecticides Laboratory has been set up under section 16 of the Act for referral analysis. There are 2 Regional Pesticides Testing Laboratories (RPTLs) and 68 State Pesticides Testing Laboratories (SPTLs) for analysis of pesticide samples.

The National Plant Protection Training Institute (NPPTI), Hyderabad has been converted to an autonomous society and renamed as the National Institute of Plant Health Management (NIPHM) to enable it to become a premier institution for capacity building in plant protection.

- (c): The details of the Centres promoting Integrated Pest Management in the Country, State-wise, is at Annexure I.
- (d) & (e): No such proposal is under consideration during the 11th Plan.
- (f): The details of the funds allocated for plant protection in the current Five Year Plan and funds utilized so far, State-wise are at Annexure II.
- (g): The number of farmers trained during the said period by CIPMCs, State-wise, is at Annexure III.